

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 1 OF 2014 &
IA NO. 5 OF 2014**

Dated: 13th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Steel Authority of India

...Appellant(s)

Versus

Damodar Valley Corporation & Ors.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv.
Mr. Balkrishna Sharma
Ms. Ruth Elwin
Mr. Rajeev Shankar Divedi
Mr. Lal Yashoverdhan

Counsel for the Respondent(s)

: Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran

ORDER

Mr. Sanjay Sen, learned senior counsel for the Appellant seeks some time to get instructions from the Chairman, Steel Authority of India. He is permitted to obtain the same by 29.02.2016.

Post the matter for hearing on **02.03.2016**.

**(I.J. Kapoor)
Technical Member**

rkt/mk

**(Justice Surendra Kumar)
Judicial Member**